GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1306 ANSWERED ON TUESDAY, THE 14TH MARCH, 2017

REGISTRATION OF FAKE COMPANIES IN WEST BENGAL

QUESTION

1306. SHRI MEGHRAJ JAIN:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether it is a fact that according to a survey, Kolkata tops in registration of fake companies in the country and if so, number of such fake companies registered;
- (b) whether these fake companies are mostly connected with wholesale trading and real estate business;
- (c) whether these companies are used for converting black money into white; and
- (d) if so, whether Government is taking any action against these companies and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY (SHRI ARJUN RAM MEGHWAL)
OF CORPORATE AFFAIRS

(a) to (d): This Ministry has not conducted any such survey. No other agency has reported any survey to this effect either.
